## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2061 ANSWERED ON:09.03.2015 ENCROACHMENT ON RAIL LAND Patle Smt. Kamla Devi;Shetty Shri Gopal Chinayya;Tanwar Shri Kanwar Singh

## Will the Minister of RAILWAYS be pleased to state:

(a) the details of the persons who have encroached railway land along with present status of their rehabilitation and re-settlement;

(b) details of the sites marked for this purpose along with the funds spent/to be spent in this regard;

(c) whether Railways have made any assessment of such persons to be rehabilitated; and

(d) if so, the details thereof and the time frame fixed for their rehabilitation?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a): As on 31.03.2014, number of encroachment on Railway land is about 132144 on an area measuring approximately 930 hectares. Housing being a state subject, resettlement and rehabilitation (R&R) of persons living on Railway land is the responsibility of State Government. As such, Railways do not have any policy for resettlement and rehabilitation of these persons.

(b) to (d): Do not arise.